

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5580**  
TO BE ANSWERED ON 27.03.2026

**FUNCTIONING OF ONE STOP CENTRES**

5580. SHRI RAHUL GANDHI:

Will the MINISTER OF WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether numerous One Stop Centres (OSCs) remain locked, non-functional/fail to operate round-the-clock as mandated, if so, the details thereof;
- (b) the number of women who have sought assistance and shelter at OSCs and the number of cases of crimes against women registered during the last five years, State-wise and year-wise;
- (c) the number of operational OSCs and new OSCs opened during the last five years, State-wise and year-wise;
- (d) the details of the funds released/utilised for OSCs during the said period, State-wise and year-wise indicating the reasons for under-utilisation;
- (e) the details of the sanctioned versus filled posts in OSCs including Administrators, Case Workers, Counsellors, Medical Officers and Police, State-wise; and
- (f) whether the Ministry has examined complaints of mismanagement/violation of operational guidelines, if so, the details thereof along with the action taken thereon?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) to (f): One Stop Centre (OSC) is a component of the Sambal vertical under the umbrella Mission Shakti. It provides integrated and immediate support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces. It provides services like medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling to needy women. Since inception, i.e. 1st April, 2015 up to 31st December, 2025, over 13.37 lakh women have been assisted in the country. The details of State and UT-wise operational OSCs are at **Annexure-I** and State and UT-wise operational OSCs during the last five years are at **Annexure-II**.

The National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The latest published report pertains to the year 2023 and is available at its website <https://ncrb.gov.in/en/crime-india>.

The overall implementation of the OSC scheme lies with the State Governments and UT Administrations. Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS). The details of State-wise and year-wise funds released under OSC scheme during the last five years are at **Annexure-III**.

As per the Mission Shakti guidelines, the Central Government provides 100% financial assistance to States/ UTs for appointment/hiring 13 manpower resources including 1 Centre Administrator, 2 Case Workers, 1 Psycho-social Counsellor, 1 Para Legal Personnel/ Lawyer, 1 Para Medical Personnel, 1 Office Assistant with computer knowledge, 3 Multi-purpose Staff/Cook and 3 Security Guards/Night Guards at each OSC.

Once in a year, the Programme Approval Board (PAB) monitors with States and UTs, the progress of activities under the scheme and reviews status of achievement of objectives and effective delivery of services to women and children. Apart from this, officials of the Ministry continuously review the scheme through meetings, video conferencing and by making field visits to States and UTs from time to time.

Two third party evaluations of the schemes of the Ministry, including the Mission Shakti Umbrella Scheme and its components relating to One Stop Centres (OSCs) have been conducted in 2020 and again in 2025 through NITI Aayog. The studies have found the relevance, effectiveness and sustainability of the scheme as satisfactory.

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## ANNEXURE-I

## ANNEXURE REFERRED TO IN PARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO.5580 FOR REPLY ON 27.03.2026 ASKED BY SHRI RAHUL GANDHI REGARDING FUNCTIONING OF ONE STOP CENTRES

The details of number of One Stop Centres (OSCs) made operational across the country are as under:

SL	State/ UTs	Number of operational OSCs
1	Andaman and Nicobar Islands	3
2	Andhra Pradesh	36
3	Arunachal Pradesh	25
4	Assam	36
5	Bihar	50
6	Chandigarh	1
7	Chhattisgarh	42
8	Dadra and Nagar Haveli and Daman and Diu (DNH&DD)	3
9	Delhi	11
10	Goa	2
11	Gujarat	36
12	Haryana	22
13	Himachal Pradesh	13
14	Jammu and Kashmir	20
15	Jharkhand	26
16	Karnataka	42
17	Keralam	14
18	Ladakh	2
19	Lakshadweep	1
20	Madhya Pradesh	57
21	Maharashtra	67
22	Manipur	16
23	Meghalaya	13
24	Mizoram	13
25	Nagaland	17
26	Odisha	34
27	Puducherry	4
28	Punjab	23
29	Rajasthan	52
30	Sikkim	6
31	Tamil Nadu	59
32	Telangana	36
33	Tripura	10
34	Uttar Pradesh	96
35	Uttarakhand	14
36	West Bengal	24
	<b>Total</b>	<b>926</b>

## ANNEXURE-II

**ANNEXURE REFERRED TO IN PARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO.5580 FOR REPLY ON 27.03.2026 ASKED BY SHRI RAHUL GANDHI REGARDING FUNCTIONING OF ONE STOP CENTRES**

The details of State and UT-wise and year-wise operational OSCs during the last five years

S.No.	State/UT	2021-22	2022-23	2023-24	2024-25	2025-26 till 24.03.2026
1	ANDHRA PRADESH	-	-	6	7	10
2	ARUNACHAL PRADESH	1	-	4	-	1
3	ASSAM	-	1	2	-	-
4	BIHAR	-	1	3	2	11
5	CHHATTISGARH	-	-	1	1	14
6	DELHI	-	-	2	-	-
7	GUJARAT	1	1	1	-	1
8	HARYANA	-	1	-	-	-
9	HIMACHAL PRADESH	-	-	1	-	-
10	JAMMU AND KASHMIR	2	-	-	-	-
11	JHARKHAND	-	-	-	-	2
12	KARNATAKA	1	3	2	6	3
13	KERALAM	-	-	1	-	-
14	LADAKH	-	1	-	-	-
15	MADHYA PRADESH	-	-	10	-	-
16	MAHARASHTRA	2	1	3	10	15
17	MEGHALAYA	-	-	1	-	1
18	MIZORAM	-	-	1	2	2
19	NAGALAND	-	-	-	-	6
20	ODISHA	-	-	1	-	4
21	PUNJAB	-	-	1	-	-
22	RAJASTHAN	-	1	2	1	13
23	SIKKIM	-	-	2	-	-
24	TAMIL NADU	4	1	10	1	10
25	TELANGANA	1	-	-	3	-
26	TRIPURA	-	-	-	-	2
27	UTTAR PRADESH	7	10	13	7	11
28	UTTARAKHAND	-	-	1	-	-
29	WEST BENGAL	1	20	-	2	1
	<b>Total</b>	<b>20</b>	<b>41</b>	<b>68</b>	<b>42</b>	<b>107</b>

**ANNEXURE-III**

**ANNEXURE REFERRED TO IN PARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO.5580 FOR REPLY ON 27.03.2026 ASKED BY SHRI RAHUL GANDHI REGARDING FUNCTIONING OF ONE STOP CENTRES**

Details of State-wise and year-wise funds released under OSC scheme during the last five years

(Amount in Lakhs)

S. No.	State/UT	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andaman and Nicobar Islands	38.59	58.22	15.2	135.99	-
2	Andhra Pradesh	205.05	249.57	72.96	605.58	189.07
3	Arunachal Pradesh	514.14	369.45	40.39	847.7	757.4
4	Assam	642.14	650.63	129.61	1755.48	282.76
5	Bihar	709.66	555.17	-	-	-
6	Chandigarh	33.84	15.00	49.22	16.8	19.04
7	Chhattisgarh	353.21	526.86	304.63	882.44	945.91
8	Dadra and Nagar Haveli and Daman and Diu	40.01	45.01	-	50.39	57.14
9	Delhi	189.05	184.69	138.56	184.78	314.29
10	Goa	30.01	30.01	-	-	54.89
11	Gujarat	875.17	997.46	386.76	1166.26	857.38
12	Haryana	398.44	385.35	186.75	594.68	419.06
13	Himachal Pradesh	204.05	180.05	18.9	403.15	47.22
14	Jammu and Kashmir	218.84	323.09	-	335.96	470.88
15	Jharkhand	697.25	506.78	-	-	-
16	Karnataka	729.09	513.88	130.88	1054.13	921.81
17	Keralam	243.06	234.41	139.28	-	400.01
18	Ladakh-UT	65.45	30.01	-	33.6	38.1
19	Lakshadweep	7.50	15.00	-	16.8	-
20	Madhya Pradesh	1057.05	921.41	261.55	820.48	2225.83
21	Maharashtra	646.20	561.35	69.37	1539.69	-
22	Manipur	501.94	396.59	543.29	268.77	304.77
23	Meghalaya	211.62	276.22	232.77	321.56	228.58
24	Mizoram	172.64	280.33	178.05	283.45	563.26
25	Nagaland	329.91	528.92	197.41	545.83	647.55
26	Odisha	931.55	739.31	614.67	1084.95	818.62
27	Puducherry	72.02	67.24	18.25	-	-
28	Punjab	490.61	385.31	-	389.01	438.10

29	Rajasthan	566.87	941.85	129.59	883.59	752.03
30	Sikkim	66.02	80.80	77.48	126.09	114.29
31	Tamil Nadu	1066.60	520.38	697.43	1158.88	1059.64
32	Telangana	793.39	945.98	1392.65	1217.41	256.42
33	Tripura	162.04	135.75	18.21	-	-
34	Uttar Pradesh	2288.33	1396.79	347	1812.71	1801.43
35	Uttarakhand	273.09	263.17	153.33	436.75	53.8
36	West Bengal	198.90	227.32	28.41	-	641.93

*Note:- Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS).*

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